

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 209 of 2012

Dated : 7th November, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

West Central Railway

.... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory
Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s):

Mr. R.V. Sinha

Mr. R.N. Singh

Mr. Pradeep Kumar Singh

ORDER

The learned counsel for the Appellant seeks some time.

Post the matter on **23.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk